



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/ (IB)/2017
NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : METECNO INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	M/s. T.M. Hariharan L. Leela Raman	Counsel for Petitioner	
2.	T.R. Ramesh	Counsel for Respondent	

ORDER

Counsel for petitioner present. Counsel for respondents also present. Counsel for petitioner is not in a position to assist the Bench. The counsel for petitioner is directed to fulfil all the deficiencies by filing an affidavit and bank statement as per Sec 9(3) (b) & (c) of IB Code, 2016. Counsel for respondents is directed to file counter. Put up on **13 July 2017 at 2.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)